



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
85 WP(C)/2989/2025 B/O	RABINDRA DAS Versus THE STATE OF ASSAM AND ORS	MR. B RAHMAN	SC, MISING AUTONOMOUS COUNCIL GA, ASSAM SC, AFDC
ADMISSION			
86 WP(C)/7548/2019 FIXED	M/S. KLIRDAP STONE CRUSHER Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	SC, FOREST SC, K A A C
WITH 87 WP(C)/7533/2019	M/S. JAPILANGSO STONE CRUSHER Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	SC, FOREST SC, K A A C
88 WP(C)/233/2023 FIXED (CONNECTED WITH ITEM NO.38 IN DAILY LIST)	M/S NORTHERN SUPPLY AGENCIES Versus THE STATE OF ASSAM AND 7 ORS	MR. S DAS MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG MR. SURAJIT DAS (R-5) DY.S.G.I. SC, WATER RESOURCE
89 WP(C)/2184/2025 FIXED (CONNECTED WITH ITEM NO.38 IN DAILY LIST)	M/S MRIDUL SAIKIA WIRE NETTING INDUSTRIES Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE

LEAVE NOTE OF ADVOCATES FOR 02/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025

10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
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17)	MR. H R KHAN	02-06-2025	To	16-06-2025
18)	MR D K DAS	01-06-2025	To	10-06-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
72 WP(C)/2954/2025 FIXED	SAIFUL BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
73 WP(C)/2991/2025 B/O	ASRAB ALI Versus THE UNION OF INDIA AND ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>			
74 I.A.(CrI.)/565/2025 WITH LCR 5 FILES, P.B.-2, B/O in CrI.A./391/2019 WITH CrI.A./391/2019	BIPUL DEY Versus THE STATE OF ASSAM BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. K D SARMA MR. A M BORA MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. M BISWAS (P4) MR. A BARUAH (P-4) MR. B HALDAR (P 2,3) MR. T CHUTIA (P-4) MR. A AHMED (P 2,3) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS M DAS (P-4) S K DAS (P-4) MS. I THAKURIA (P2, P3)	MR. A K BHUYAN PP, ASSAM MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM
WITH I.A.(CrI.)/882/2024 in CrI.A./391/2019	SRI PRANAB ASHISH DUTTA @ MUNNA Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS J SINGPHO	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

52	WP(C)/2850/2025 FIXED	BISHNUBRAT HAZARIKA Versus THE STATE OF ASSAM AND 3 OTHERS	MR S BORTHAKUR SC, HIGHER EDU
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
15 W.P.(CrI.)/20/2025 B/O	ISAJUL HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM PP, ASSAM
16 W.P.(CrI.)/21/2025 B/O	RASHID UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 02-06-2025 TO 27-06-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 91 TO 127 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
60 WP(C)/2842/2025 FIXED	H ATOMBA SHARMA Versus THE UNION OF INDIA AND OTHERS	MR. S K DEORI MR. S. K. CHAKMA	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
61 WP(C)/1152/2024 FIXED	SMTI JUNAKI NATH AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
HEARING			
62 WP(C)/688/2016 FIXED	DEBENDRA SAIKIA and 4 ORS Versus THE NUMALIGARH REFINERY LTD. and 3 ORS.	MR.A BORAH MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.S NEOG MS.K BARPUJARI MR.K OJHA	MR.U K NAIR R-3 MS U DAS(R-3) MS.A VERMA(R-3) MR. A DHAR (R-1,2,3) ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
42 CRP(IO)/188/2025 FIXED	DHIREN KALITA Versus AYNAL HOQUE	MR. K C ROY MR. R DE MS. D PATHAK	
FOR HEARING U/O XLI RULE II C.P.C.			
43 RSA/64/2025 CAVT. NO.035520/25,N FIXED	PINKU BORAH Versus RANJIT NATH AND 17 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR N N UPADHYAYA MR. D K BAGCHI B B KAKATI FOR CAVEATOR
WITH I.A.(Civil)/1443/2025 in RSA/64/2025	PINKU BORAH Versus RANJIT NATH AND 17 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR N N UPADHYAYA MR. D K BAGCHI B B KAKATI FOR CAVEATOR
ORDERS			
44 RSA/80/2025 (AT 2:00 PM), FIXED	TAIZUDDIN Versus SAIFUL ISLAM AND 31 ORS	MR. P P DAS MR. SURAJIT DAS A S CHOUDHURY	
WITH I.A.(Civil)/1642/2025 in RSA/80/2025	TAIZUDDIN Versus SAIFUL ISLAM AND ORS	MR. SURAJIT DAS MR. P P DAS A S CHOUDHURY	

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
4	Bail Appln./1804/2025 FIXED	FAIJUL HAQUE ALIAS FAIZUL HAQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
5	Bail Appln./766/2025 WITH CASE RECORD(SCANNED COPY), FIXED	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
55 WP(C)/2699/2025 FIXED	ANOWAR ALI AND ANR Versus THE STATE OF ASSAM AND ORS	MR. J I BORBHUIYA A B T HAQUE MR A HOSSAIN	GA, ASSAM SC. REVENUE
56 WP(C)/2908/2025 FIXED	HABEL UDDIN MANDAL ALIAS HABEL Versus THE STATE OF ASSAM AND ORS	MR. J AHMED MS M DAS MR. S MOLLAH	SC, REVENUE
57 WP(C)/2913/2025 FIXED	RAKAMAT ALI ALIAS RAHAMAT ALI AND ORS Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR. A R HAZARIKA	GA, ASSAM SC. REVENUE
ADMISSION			
58 WP(C)/149/2025 FIXED	URMILA SUBBA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM MR. D.J. DAS, SC, C.G.C. SC, HEALTH
ORDERS			
59 WP(C)/2171/2025 FIXED	SAMPAT KUMAR TAILOR Versus INDIAN BANK AND ANR	MR. S DUTTA P BHAGAT	SC, INDIAN BANK

LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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5)	MR. L C DEY	16-05-2025	To	16-06-2025
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12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
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18)	MR D K DAS	01-06-2025	To	10-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
56 WP(C)/766/2025 FIXED	DURGESWAR DAS Versus THE STATE OF ASSAM	MR H DAS MR. P GOGOI	SC, ELEM. EDU GA, ASSAM
57 WP(C)/836/2025 FIXED	JYOTIMOY KATITA Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	MR. S S ROY (C.G.C.) DY.S.G.I.
ORDERS			
58 WP(C)/1228/2025 WITH OFFICE NOTE, B/O	SHABNAM KAUSAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS D BARUAH	MR. P. NAYAK, SC, FINANCE AND TAXATION GA, ASSAM GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
61 Bail Appln./1763/2025 FIXED	FARID ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
MOTION (AB)			
62 AB/1190/2025 FIXED	SRIMATI MANJU SONI Versus THE STATE OF ASSAM	MR. S S BAROOAH	PP, ASSAM
ADMISSION			
63 Crl.Pet./1136/2022 WITH LCR 1 FILE, FIXED	HIRU NATH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. A M BARBHUIYA (R-2) MS A BEGUM (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/06/2025

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BEFORE:

HONOURABLE MRS. JUSTICE SHAMIMA JAHAN

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I]

COURT PROCEEDING OF THE FOLLOWING CASES WILL
BE CONDUCTED FROM THE CHAMBER OF HER LADYSHIP AT
SECOND FLOOR (NEW BLOCK)]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1518/2025 BY SLIP	RABI @ RAVI MISHRA Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
ORDERS				
2	I.A.(CrI.)/824/2024 WITH LCR 4 FILES, BY SLIP in CrI.A./287/2024	SAHAMMAD HUSSAIN @ ISLAM SK @ SAHAMUD HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH CrI.A./287/2024	SAHAMMAD HUSSAIN @ ISLAM SK @ SAHAMUD HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

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